OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

in pursuance of Horrifle High Court Postings/Transfers order No.12/G-I/Gaz.1A/DHC/2023 dated 27.02.2023 and in appal modification of order No.1220/32723-32758/Power/ADJ/Gez./PD&SJ West/2022 dated 17.11.2022, following link Courts the business re-constituted to discuss of uncert maters/inspection applications/ miscellaneous applications, filed in the Courts of The Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any

5.750	Nome of the Judielol Officer (Delumn Na.1)	1" Link Judicial Officer	2" Unik Judicial Officer	D**Link Judicial Officer	4º Link Autolia edicer	8º Date Judicial willow
1	Principal District & Geologie (W)	Sh. Dinesh Shot; District Judge (Commercial Court) 01	Ms. Homeni Malhotra, District Judge (Commercial Court)-62	Sh. Ajay Gulati-L ADJ-02	Sh. Dharmender Singh, ADJ-01	Sh. Pawon Singh Rajawat, ADJ-09
2	Sit. Dissent Ottett, Userica Judge (Consensation Count)- on	Ma. Hercard Mathetra, District Judge (Commercial Court) 02	Ms. Yeens Rani, ADJ-08	Sh. Vinod Kumer Gastern, ADJ-07	Sh. Ajay Galati-I, ADJ-02	Sh. Dharmander Sir ADJ-01
3	Ms. Homoni Mathotra, District Judge (Consensatiol Court)- (c)	St. Dinesh Sturt, District Judge (Commercial Court)-01	Sh. Pavara Singh Rajawat, ADJ-08	8h, Sashin Gupta, ADJ-04	Sh. Vined Kurrer Gestern, ADJ-07	Ms. Veene Bani, ADJ-95
1	Six Ajay Guleti4, At:142	Sh. Vinod Kumar Gautam, ADJ-67	Sh. Ashok Kurer, ADJ-05	Sh. Dhahmender Bingh, ADJ-01	Sh. Sachin Gupts, ADJ-04	Ma. Hermani Malfrot District Judge (Commercial Court
5	Ma. Veena Rani, ADv-06	Str. Vishal Singh, ADJ-03	Sh Dhermonder Singh, ADJ-01	8h, Pawen Singh Rajawat, ADJ-08	Sh. Dinesh Sheft, District Judge (Commercial Court)-01	8h, Ashok Kumer, 05
ű	Srs Vishal Singh, AGJ 03	Sh. Asholi Kumer, ADJ- 05	Sh. Ajay Gulati-I, ADJ-62	Ms. Hemani Malhotra, District Judge (Commercial Court)-02	Sh. Dharmender Singh, ADJ-01	Sh. Dinesh Bhatt, District Judge (Commercial Court
7	Sh Yanod Kumar Gastam, ADJ-07	8h. Ajay Guinti-I, ADJ-02	Ms. Hersani Mathotra, District Judge (Commercial Court)-92	Str. Vishal Singh, ADJ-03	Its. Harken Singh, ADJ-04	St. Dharmender St ADJ-01
5	Sis. Pansan Singh Hajawat, ADJ-88	Ms. Venta Rati, ADJ-86	Sh. Vined Kumar Gesters, ADJ-97	Sh. Alay Guteti-I, " ADJ-02	Sh. Vishal Singh, ADJ-03	Sh. Sachin Gupta, AOJ-04
4	Sh. Ashok Kumar, ADJ 05	Sh. Sachin Gupta, ADJ-64	Sh. Dharmendar Singh, ADJ-01	Sh. Dinesh Shatt, District Judge (Constructed Court)-01	Ms. Hereuni Malhotra, District Judge (Commercial Court)-68	Sh. Ajay Gulut-I, AOJ-02J-08
10	Sh. Sachin Gupta, ADJ Of	Sh. Dharmender Singh, ADJ-01	Sh. Vishel Singh, ADJ-03	Ms. Veens Razi, ADJ-06	Sh. Alay Gulati-I, ADJ-02	Sh. Vinod Kumer Gauters, ADJ-07
13	St. Dtermender Smat. ADJ-01	Sh. Pawan Singh Ralawat, AQJ-06	Sh. Saohin Gupta, ADJ-04	Sh. Ashok Kurner, ADJ-05	Ms. Veens Razi, . ADJ-05	Sh. Vishol Singh, ADJ-63

PRINCIPAL DISTRICT & SESSIONS JUDGE (WES

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Dated, Delhi the 28/2/23 (Privent/ADJ/Gaz /PD&SJ West/2023 Copy forwarded for information and necessary action to :

The Registrar General, High Court of Dolhi, New Delhi. The Pringgel District & Sessions Judge (HQs), Delhi.

At the Judicial Officers concerned. The Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.

The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi. The Secretary, Bar Association, Tis Hazari Courts, Dahl

The PS to the undersioned. Reader to the undersigned.

The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.

10. For uploading on layers.

For unloading on centralized website through layers.

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